

STATEMENT SHOWING THE JUDGE WISE PENDING CASES OF THE COURTS OF DISTRICT JUDGE/ADDITIONAL DISTRICT JUDGES, WEST DISTRICT, TIS HAZARI COURTS, DELHI, FOR THE MONTH OF JULY 2021

Name of the Judicial Officer	Regular Civil Suits	Application under Arbitration & Conciliation Act-97 OMP-I) Com	Divorce petition by mutual consent	Special Marriage Act	RCA (Regular Civil Appeal)	MCA (Misc. Civil Appeal)	Commercial Arbitration Suit	Arbitration & Conciliation Act-34/ OMP	Miscellaneous Cases	Execution	Misc. Execution Application	Probate Act Case	OMP (Commercial)	LAC-I	Guardianship Act Cases	Mental Health	LAC-II	Misc. Execution	CS (COMM.)/IPR	Civil Suit Commercial	Appeal DRC Act (RCT)	Public premises (Eviction of unauthorized occupants Act	Contempt Petition	State Financial Corporation Act.	Transfer Petitions	Miscellaneous Application	Arbitration Commercial	Fact Finding Enq.	Departmental Enquiry	Miscellaneous Cases R.T.I	OMP (I) Commercial	OMP Commercial	OMP (T) (COMM.)	Trade Mark	Counter Claim	Review Petition	Criminal Trials against sitting MLAs & Mps U/s 8(1), 8(2) & 8(3)	Total		
1 Sh. Dharmesh Sharma	D&SJ	0	0		17	0	0	0		1					13	11			0	0	69	6			15	7	0											139		
2 Sh. Dinesh Bhatt	District Judge Commercial Court-01	0	62		0	0			1	18	0								0	464			2	0				0								0				547
3 Sh. Gurdeep Singh	District Judge Commercial Court-02	0	0		0	0			15	91	0								0	715			0	0				0			86				0				907	
4 Sh. Manish Sharma	ADJ-01	757	22		47	23			80	224	0								0				2	0				0						16					1171	
5 Sh. Umed Singh	ADJ-02	419	18	0	62	11				260	0	204	0	34			3	0	0	9	0					66							0	18	6				1110	
6 Ms. Shivali Sharma	ADJ-03	799	23	0	75	11				160	2								0							44		0	0										1114	
7 Ms. Harleen Singh	ADJ-04	768	17		77	14	0			233	0							3	0	4						51		0						18				1189		
8 Sh. Syed Zishan Ali Warsi	ADJ-05	723	25		35	6			43	199	2								0	2			4				0	0			0	0	0		27	1			1067	
9 Ms. Veena Rani	ADJ-06	715	28		57	2				200									0							49													1051	
Sh. Vinod Kumar Gautam	ADJ-07	716	1		33	0			5	172	1								5															3	0			936		
Sh. Pawan Singh Rajawat	ADJ-08	723	1		25				0	219									0	0			1			3								11	0			983		
10 Sh. Lal Singh	ASJ-05																												6									6		
11 Sh. Pooran Chand	ASJ-02	0	0		0	0				0									0							0		1											1	
12 Sh. Vishal Singh (TADA/POTA/MACOCA)	ASJ-03	0	0		0	0				0									0							0	3	1												4
TOTAL		5620	197	0	0	428	67	0	0	144	1777	1	208	0	34	13	11	3	3	5	1194	69	6	13	0	15	220	0	3	2	6	0	86	0	18	81	1	0		10225

STATEMENT SHOWING THE JUDGE WISE PENDING CASES OF THE COURTS OF SESSIONS JUDGES, WEST DISTRICT, TIS HAZARI COURTS, DELHI, FOR THE MONTH OF JULY 2021

Sl. No.	Name of the Judicial Officer		Culpable Homicide			Other than Murder Cases				376 (D) Gang Rape Transfer Petition Criminal	Complaint Case	Official Secret Act	SC/ST	Complaint Case SC/ST	Closure	Criminal Appeals	Criminal Revision	NDPS Act	COURT COMPLAINT	305 IPC	POTA	MACOCA	Misc. Application	BSES RP Ltd. Complaint	POCSO ACT	Complaint case MM trial	Misc. CRIMINAL	Cri. Cases	Criminal Trials against sitting MLAs & Mps U/s 8(1), 8(2) & 8(3)	Other than POCSO Cases	395	307/308 IPC	No. of undertrial prisoners granted bail but unable to furnish surety	Total
			302 IPC	304 IPC	306 IPC	304B IPC	364A IPC	376 IPC	376 (2)(g) IPC																									
1	Sh. Dharmesh Sharma	D&SJ	21					2							115	105										16			0		0	334		
2	Dr. Archana Sinha	ASJ-06 (POCSO)	10							0					1	0								271					0		0	306		
3	Sh. Kumar Rajat	ASJ-07 (POCSO)	0							2					0									274				28	1	0	305			
4	Ms. Sugandha Aggarwal, (POCSO/SEBI/Human Rights/Drug Cosmetics)	ASJ-01 (POCSO)	6			3	10	0	22	0		1			2	0								291	0			0	1	0	336			
5	Ms. Neha Paliwal	ASJ (FTSC) (POCSO)-01								2						0								179					0	0	0	181		
6	Sh. Ashok Kumar	ASJ (FTSC) (POCSO)-02																						201							201			
7	Sh. Ankur Jain	ASJ(SFTC)-1					169	21	0		0				0	2									0	1		0		0	193			
8	Sh. Nipun Awasthi	ASJ (FTSC) (RC)-01	0				192	0		21	1																				214			
9	Ms. Neha	ASJ (FTSC) (RC)-02	0				176	28	1		1					0								0				0			206			
10	Ms. Hemani Malhotra	ASJ-09	49	4		7			132						73	63													0			328		
11	Sh. Lal Singh	ASJ-05	43	7	6	12	3		143						39	35						2							0		0	290		
12	Sh. Manish Gupta	ASJ-04	44	4	2	11			144						45	39													0		0	289		
13	Sh. Sh. Pooran Chand, (SC/ST)	ASJ-02	44	9	10	11			138	0		44	16		18	13													0		0	303		
14	Sh. Vishal Singh (TADA/POTA/MACOCA)	ASJ-03	37	4	5	8	6		135						69	38					1	7							0		0	310		
15	Sh. Samar Vishal	ASJ-08	42	3	5	18	5		163						18	34													0		0	288		
16	Sh. Sudhanshu Kaushik	Spl. Judge, NDPS Act	28	1	9	7	0		176						28	25	112	1				14							0	5	0	406		
TOTAL			324	32	37	74	17	549	49	1151	21	2	6	0	45	16	0	408	354	112	1	0	0	0	0	0	1	0	28	5	2	0	4490	

**STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURT OF PO MACT, WEST DISTRICT,
TIS HAZARI COURTS, DELHI FOR THE MONTH OF JULY 2021**

S. No.	Name of the Judicial Officer	Designation	FATAL	INJURIES	DAMAGE OF PROPERITY	Misc. Application (MACT)	Compliance files	EXECUTIONS	Misc CIVIL APPEALS	DEPTT. ENQUIRY	CIVIL SUITS	RCA	Counter Claim	CONTEMPT PETITION	Arbitration Cases	Misc. Case (Civil)	Total
1	Sh. Pritam Singh	PO MACT -01	219	297	0	0		189	0	1	264	0	0	0	0	35	1005
2	Sh. Sudesh Kumar-II	PO MACT-02	244	406	1	49	34	68			0						802
	TOTAL		463	703	1	49	34	257	0	1	264	0	0	0	0	35	1807

Statement showing the Judge wise Pendency in the courts of DJS, West District for the month of JULY 2021

WEST DISTRICT		Civil Suits (Regular suits)	Eviction petitions under DRC Act	Applications u/s 27 and section 44/45 of DRC	Appeal against Misc. Order	Arbitration Petition Section 9	Appeals under ESIC Act	Fact finding. Inquiry	Execution Cases	Small cause suits	Miscellaneous cases	Other Civil	Execution (Civil)	MCA	RCA	U/S 44 DRC ACT	Petitions for Insolvency	Petition for Guardianship cases	Applications U/S 27 (Deposit of Rent of DRC)	ESI Cases	Amenities u/s 44(U/s 44 & 45 of DRC ACT)	Misc. Rent Cases (Other Rent Cases)	Execution/Rent	SUCCESSION ACT	Misc. Application	Fact Finding Inquiry	Criminal Trials against sitting MLAs & Mps U/s Counter Claim	Contempt Misc./Petition	Misc. Execution	Inquest	Total		
1	Ms. Susheel Bala Dagar Sr.CJ-cum-RC	384	88				10		138		30			7	23																	0	680
2	Sh. Anurag Das ACJ-cum-ARC	556	198					0			61		171						45		6		39	334									1410
3	Sh. Deepak Kumar-I CCJ-cum-ARC	626	242	38		3						30	332																	0	0	1359	
4	Sh. Kishor Kumar JSCC-cum-ASCJ-cum-Guardianship Judge	912			16				155	11	103				66		13	2		16								6	12			1312	
5	Sh. Ankit Karan Singh CJ-01	859							382		73															1		15		4		1334	
6	Ms. Richika Tyagi CJ-02	875							430		46																	7	16	6		1380	
7	Ms. Rishika Srivastava CJ-03	882							375																73							1330	
TOTAL		5094	528	38	16	3	10	0	1480	11	313	30	503	7	89	0	13	2	45	16	6	33	94	334	73	1	0	28	28	10	0	8805	